

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Friday THE 21st Day Of February 2025  
COURT HALL NO.6 AT DHARWAD BENCH  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE M.NAGAPRASANNA

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:  
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl.No.	Case No.	Pet/App'l/Comp & Adv	Resp & Adv
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(MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU)

**ORDERS**

1	CRL.P 12089/2024 (482(Cr.PC) / (AS PER R(J) 528(BNSS), ) CIRCULAR NO. 169/22 DTD 21.09.22) REG: AWAITING SERVICE REPORT IN R/O R2 (DATE)	<i>PET: GOVINDARAJU AND OTHERS SANJAY YADAV. B</i>	<i>RES: THE STATE OF KARNATAKA AND OTHERS  HCGP FOR R1</i>
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**FURTHER HEARING**

2	WP 5509/2018 (GM, RES ) (BY SPL ORDER DTD 20/04/22, ROSTER OF SPECIAL COURT) R/W 482 OF CRPC (DATE)	<i>PET: VARTHUR PRAKASH AND OTHERS NAGENDRA NAIK R</i>	<i>RES: STATE OF KARNATAKA AND OTHERS HCGP FOR R1 K V PRAKASHA FOR R2</i>
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